

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

C.A. (CAA)/14(CH)2024
(1st Motion)

IN THE MATTER OF

Tex Corp Private Limited

...

Transferor Company

And

Tex Fasteners Pvt. Ltd.

...

Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024, in Supplementary List.

Sd/-
Court Officer